

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
RAJYA SABHA**

**UNSTARRED QUESTION NO. 2286.
TO BE ANSWERED ON FRIDAY, THE 07TH AUGUST, 2026.**

**IMPLEMENTATION OF ALL SCHEMES OF COMMERCE AND INDUSTRY IN
JAMMU & KASHMIR**

2286. SHRI GULAM ALI:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) whether Government has reviewed the implementation of all schemes of Commerce and Industry in the Union Territory of Jammu and Kashmir during the last five years;
- (b) the details of industrial units approved, investments received, employment generated, exports, startups recognised, GI product promotion, industrial estates developed, funds allocated, released and utilised and beneficiaries covered under various Central schemes, district-wise;
- (c) the details of pending proposals and reasons therefor; and
- (d) the corrective measures, monitoring mechanism and timelines fixed for completion of all pending projects and investment proposals?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): With a view to promote industrialisation and accelerating industrial development in Jammu and Kashmir, the Department for Promotion of Industry and Internal Trade (DPIIT) under the Ministry of Commerce and Industry has implemented the schemes namely, Special Package I and II, the Industrial Development Scheme (IDS), 2017 for Jammu and Kashmir, and New Central Sector Scheme (NCSS), 2021 for Industrial Development of Union Territory of Jammu & Kashmir, 2021. The DPIIT, in close coordination with the Union Territory Administration of Jammu and Kashmir, monitors the implementation of these schemes and conducts regular reviews to resolve issues arising in the implementation of the schemes.
- (b): The amount disbursed to units under the schemes mentioned in (a) above, in last five financial years is as under:

Scheme-wise Disbursed Amount (in Crore of Rupees)				
Sl. No.	Financial Year	Special Package I & II	IDS, 2017	NCSS, 2021
1	2021-22	28.33	40.09	-
2	2022-23	8.46	8.28	44.10
3	2023-24	3.54	28.41	160.15
4	2024-25	0.95	23.24	200.09
5	2025-26	-	4.47	399.66
	Total	41.28	104.49	804.00

Under NCSS, 2021, registration has been granted to 918 applications and 292 units have commenced commercial production. The estimated employment generation in respect of 292 units is 29,000. District-wise data in respect of these schemes is, however, not maintained by DPIIT.

As on 30th June 2026, a total of 1,628 entities have been recognised as startups by DPIIT in the UT of Jammu and Kashmir. The district-wise details of entities recognised as startups are placed as **Annexure-I**.

The Central Government has undertaken several initiatives for enhancing the visibility and marketability of GI products, including organisation of India GI Fair, GI Mahotsav, GI Pavilions at national and international exhibitions, participation in other national and international fairs. Promotional activities have also been undertaken through electronic and social media. These initiatives are intended to improve awareness, branding, market access and export potential of GI-tagged products.

It has been informed by Union Territory Administration of Jammu and Kashmir [UT Admn.] that sustained efforts were made towards securing GI recognition for traditional handicrafts and handloom products from Jammu and Kashmir and as a result 18 traditional crafts have been granted GI registration till date. Further, the UT Admn. have provided details of products under One District One Product (ODOP) initiative and Export Hub Scheme at **Annexure-II** and **Annexure-III** respectively.

- (c) & (d):** Of the industrial development schemes mentioned in (a) above, Special Package I & II have completed their term while only committed liabilities to units are due for disbursal under IDS, 2017 as the scheme has closed on 31.3.2021. The units registered under these three schemes have availed various benefits. The NCSS, 2021, with an outlay of Rs. 28,119 crores and which commenced on 01.04.2021 will remain in force upto 31.3.2037 for the registered units.

ANNEXURE- I**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA
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The district-wise details of entities recognised as startups by DPIIT in the UT of Jammu and Kashmir as on 30th June 2026, are as follows:

District	Number of entities
Anantnag	74
Bandipora	89
Baramulla	130
Budgam	88
Doda	39
Ganderbal	17
Jammu	431
Kathua	42
Kishtwar	34
Kulgam	12
Kupwara	31
Poonch	12
Pulwama	66
Rajouri	18
Ramban	8
Reasi	25
Samba	17
Shopian	15
Srinagar	450
Udhampur	30
Total	1628

ANNEXURE- II

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA
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Products under One District One Product initiative in J&K

S. No	District	Product
1	Jammu	Basmati Rice
2	Samba	Mushroom
3	Ramban	Honey
4	Reasi	Aromatic Plants
5	Doda	Natural Oils (Lavender)
6	Udhampur	Garlic
7	Poonch	Pecannut
8	Rajouri	Walnut
9	Kishtwar	Saffron
10	Kathua	Basholi Pashmina & Basohli Painting
11	Anantnag	Trout Fish
12	Bandipora	Crewal Based Shalws
13	Baramulla	Apple
14	Budgam	Kani Shawls
15	Ganderbal	Wicker Willow
16	Kulgam	Garlic
17	Kupwara	Walnut
18	Pulwama	Saffron
19	Shopian	Apple
20	Srinagar	Silk Carpet

ANNEXURE- III

**ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE RAJYA SABHA
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District-wise list of Products under Export Hub Scheme in J&K

S. No	District	Product list (Priority wise)
1	Jammu	1. Basmati Rice 2. Mango 3. Sozni & Stapple 4. Dairy Products
2	Samba	1. Bamboo 2. Amla 3. Mushroom 4. Pharmaceutical
3	Kathua	1. Organi Spieces 2. Basholi Pashmina 3. Basholi Painting
4	Udhampur	1. Pickle 2. Tourism 3. Garlic
5	Reasi	1. Spices 2. Aromatic Plants 3. Tourism
6	Poonch	1. Adventure Sport 2. Walnut 3. Woolen Baby Garment or Rajmash
7	Rajouri	1. Dairy Products 2. Walnut & its products 3. Wool Products
8	Doda	1. Natural Oils 2. Rajmash 3. Walnut
9	Kishtwar	1. Walnut 2. Saffron 3. Rajmash
10	Ramban	1. Honey 2. Walnut 3. Anardana
11	Anantnag	Cricket bat, Walnut, Scented Rice (Mushkbudji) Honey, Red Chilies & Trout Fish.
12	Bandipora	Honey, Fish (Trout/Carp), Black Cumin and Crewal Based Shawls.
13	Baramulla	Apple and Carpets
14	Budgam	Kani Shawls, Sozni and Crewal
15	Ganderbal	Wicker Willow, Trout Fish and Kani Shawls
16	Kulgam	Apple, Walnut, Garlic, Honey, Red Chiles, Crewal Fish, dairy products and Sheep Wool
17	Kupwara	Red rice and Walnut
18	Pulwama	Saffron, Apple and its Derivatives
19	Shopian	Apple
20	Srinagar	Walnut wood carving, Silk, Honey, Silk Carpet, Strawberry, Chain Stich Leather, Pashmina, Bakery Products, Kani Shawls, Paper-Machie and Cooper-ware.
